KHAITAN ELECTRICALS LIMITED – in Liquidation

List of Secured Financial Creditors

SI.	Details of	Amount (Rs.)	Extent of	Whether admitted
No.	Creditors		security	in part or whole
1.	State Bank of India	1,37,91,79,718.70	Fully secured	Admitted in whole
2.	IDBI Bank Ltd.	1,14,30,20,589.49	Fully secured	Admitted in whole
3.	Indian Bank	1,06,80,82,399.97	Fully secured	Admitted in whole
4.	Allahabad Bank	58,76,42,082.19	Fully secured	Admitted in whole
	Total	417,79,24,790.35		

Extent to which the debts or dues are secured or unsecured

Name of the Claimant	Security interest
State Bank of India	Primary Security - Pari-passu" first charge on the
Rs. 1,37,91,79,718.70	entire current assets of the Company.
	Collateral Security – 1. Pari-passu" first charge on
	entire fixed assets of the Company, present and future.
	2. Pledge of the entire promoters shareholding in the
	Company in favour of the consortium banks.
IDBI Bank Ltd.	Primary Security - Pari-passu" first charge on the
Rs. 1,14,30,20,589.49	entire current assets of the Company.
	Collateral Security – 1. Pari-passu" first charge on
	entire fixed assets of the Company, both present and
	future
	{excluding property at Noida, Land and buildings at the
	lease hold lands at Kolkata and Balanagar, Land at Kala
	Amb (HP) and Dehradun}
	2. Pledge of 53% equity shares of the Company held by
	promoters on pari passu basis with other consortium
	banks.
	3. Land and Bulding at faridabad unit.
	4. Land and building at Bollaram Factory.

Indian Bank	1. Primary Security – pari passu 1st Charge on the entire
Rs. 1,06,80,82,399.97	current assets of the company, our share Rs. 2.91 crore
	stock statement dated 31.08.2017. 2.
	Collateral Security – (a) Entire fixed assets of the
	company, present and future,
	(Excluding 1. The property at Noida and 2. Land and
	building at lease hold land at Kolkata 3. Lease hold land
	with Building at Balanagar, Hyderabad, 4. Land at Kala
	Amb and 5. Land at Dehradun).
	(b) Pledge of 53% equity shares of the company held by
	the promoters on pari passu basis with other WC
	bankers and term lenders.
Allahabad Bank	1. Primary Security – pari passu 1st Charge on the entire
Rs. 58,76,42,082.19	current assets of the company, our share Rs. 2.91 crore
	stock statement dated 31.08.2017. 2.
	Collateral Security – (a) Entire fixed assets of the
	company, present and future,
	(Excluding 1. The property at Noida and 2. Land and
	building at lease hold land at Kolkata 3. Lease hold land
	with Building at Balanagar, Hyderabad, 4. Land at Kala
	Amb and 5. Land at Dehradun).
	(b) Pledge of 53% equity shares of the company held by
	the promoters on pari passu basis with other WC
	bankers and term lenders.